

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 12
CP(IB) 855 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

TycoFire & Security India Pvt Ltd
V/s
JBF Petrochemicals Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..13/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Mr. S. S. Shevade, Ms. Simran Tandon
For the Corporate Debtor : Learned Senior Counsel Mr. Saurabh Soparkar,
Learned Counsel Mr. Maulik Nanavati, Learned
Counsel Ms. Manvi Damle, Learned Counsel
Ms. Purna Wagh

ORDER


Pleadings are complete.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 27.07.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

SK


(MADAN B GOSAVI)
MEMBER (JUDICIAL)